

**NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 15/11/2017 AT 10.30 AM**

**PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL**

**APPLICATION NUMBER :  
PETITION NUMBER : CP/630/ (IB)/2017  
NAME OF THE PETITIONER(S) : GOEL STEEL COMPANY  
NAME OF THE RESPONDENT(S) : SEO YEONG DIETECH PVT LTD  
UNDER SECTION : 9 RULE 6**

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

Company Name:

1. Seo Yeong dietech pvt ltd.

Status : Manager - Accounts

Name : S. Sridharan

Sign : 

7358028442

2. ANANT MERATHIA

Cover for  
Applicant

Anant

### **ORDER**

Shri Anant Merathia, counsel for applicant present. Shri S Srinivasan, Manager-Accounts representing the respondent company present and stated that in regard to the total amount claimed by the petitioner, the respondent has paid an amount of Rs.2,84,257/-. He also stated that the respondent is intending to settle the matter with the petitioner in regard to the balance amount claimed and prayed time for the same. Counsel for petitioner reported no objection for granting time. Considering the submissions of both counsel, time is enlarged at request. Put up on 24.11.2017 at 10.30 A.M.



**K Anantha Padmanabha Swamy**  
**Member (Judicial)**

bc